HIGH COURT OF CHHATTISGARH, BILASPUR

MEMO

No. 128981

Bilaspur, dated ⊘∠ October, 2023

To,

The Registrar General/Registrar,

High Court of Madhya Pradesh, JABALPUR - 482002

High Court of Kerala, ERNAKULAM - 682031

Madras High Court, MADRAS - 600104

High Court of Karnataka, BANGALURU - 560001

High Court of Telangana at HYDERABAD - 500066

High Court of Andhra Pradesh, AMARAVATI - 522237

High Court of Orissa, CUTTACK - 753002

Bombay High Court, BOMBAY - 400032

High Court of Rajasthan, JODHPUR - 342001

High Court of Punjab & Haryana, CHANDIGARH - 160001

High Court of Delhi, NEW DELHI - 110003

High Court of Jammu & Kashmir, JAMMU - 190001

Allahabad High Court, ALLAHABAD - 211001

Calcutta High Court, CALCUTTA - 700001

Gauhati High Court, GUWAHATI - 781001

High Court of Sikkim, GANGTOK - 737101

High Court of Uttaranchal, NAINITAL - 263001

High Court of Jharkhand, RANCHI - 834002

Patna High Court, PATNA - 800001

High Court of Gujrat, AHMEDABAD - 380060

High Court of Himachal Pradesh, SHIMLA - 171001

High Court of Manipur, IMPHAL - 795002

High Court of Tripura, AGARTALA - 799010

High Court of Meghalaya, SHILONG - 793001

Request to upload the advertisement of High Court of Subject: -Chhattisgarh, Bilaspur for recruitment to the post of "Stenographer in the website of your High Court.

Enclosing herewith a copy of Advertisement for recruitment to the post of "Stenographer", advertised by the High Court of Chhattisgarh, Bilaspur, you are requested to get it be uploaded in the website of your High Court for wide publicity.

Encl.: As above.

(Arvind Kumar Verma)

Registrar General

04.10.20

"SHORT ADVERTISEMENT" HIGH COURT OF CHHATTISGARH, BILASPUR

Advertisement No.

Last date of receipt of application

08/2023

31.10.2023 at 05:00 P.M.

Applications are invited for recruitment to the posts of "Stenographer" on the establishment of this High Court.

STENOGRAPHER - (Level-9 of Pay Matrix) (38100-120400)

Total No. of post - 01 Post

Category	Number of posts	Qualification
UR	01 (Divyang)	Must be a Graduate from any recognised university and; Must have passed Shorthand Examination and Typewriting examination in English from any recognized University/ Board/recognised Board of shorthand and typewriting examination /from recognised I.T.I. @ 80 words per minute and 30 words per minute respectively.
Total	01 Post	

Complete advertisement and proforma of application form are available in the website of https://highcourt.cg.gov.in/

Sd/-

Registrar General